

take a serious notice of all cases of attempted suicides or death in suspicious circumstances of young married women during the first five years of their marriage. All such cases are required to be investigated by the officers not below the rank of Deputy Superintendent of Police. Where post-mortem is done, it is required to be done by a team of two doctors. Disposal of dead-body without post-mortem is not to be permitted except with 'No Objection Certificate' from the Police. The Police are not to give the 'No Objection Certificate' unless the dead-body has been seen by the parents or guardians or close relatives from the bride's side of the family. The period of five years as mentioned above was subsequently raised to 10 years on 13-8-1982.

As the subject 'Public Order' and 'Police' are in the State List of the 7th Schedule of the Constitution, it is the responsibility of the State Governments and Union Territory Administrations to enforce law relating to offences.

[Translation]

Leela Penta Hotel in Bombay

2491. SHRI VISHNU MODI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government had received an application from M/s Hotel Leela Venture Ltd. for construction of Leela Penta Hotel in Bombay with foreign capital;

(b) if so, whether the management of the hotel had requested the Government to fix the height of the hotel;

(c) if so, the details thereof;

(d) whether it is a fact that contrary to the decision taken with the management of the Hotel regarding the height Government have issued orders to keep the height of the hotel lower than that already fixed;

(e) if so, the details thereof; and

(f) whether Government are reconsidering the matter and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) and (c). Yes, Sir. The management of the hotel had requested the Government to fix the height of the hotel upto 154' above mean sea level.

(d) to (f). No, Sir. Initially, the Director General Civil Aviation issued a no-objection certificate for the construction of the hotel upto a height of 114 7' above mean sea level in March, 1985. But subsequently, on the basis of a representation received from the management and in the light of fresh information available, the case has been re-examined and a "no objection" certificate permitting construction of the hotel to a height of 147' above mean sea level issued on 1st August, 1985.

[English]

Post of Commissioner for SCs/STs

2492. SHRI GANGA RAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the post of Scheduled Castes and Scheduled Tribes Commissioner has been lying vacant since 1 November, 1981;

(b) if so, what are the circumstances under which the post has not been filled up so far; and

(c) the specific reasons for not placing on the Table of the House of Parliament the reports of the Commissioner for Scheduled Castes and Scheduled Tribes, Government of India for the years 1981-82, 1982-83 and 1983-84; if submitted to Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) and (b). Necessary action was initiated to fill up the post after the retirement of the last incumbent of the post of Commissioner for Scheduled Castes and

Scheduled Tribes on 23rd November, 1981. The Government has since selected a suitable person for appointment to this post and he has accepted the offer to join it. He may assume charge of the post shortly.

(c) The question of submitting the reports and placing the same on the Table of the House of Parliament does not arise when there is no Commissioner for Scheduled Castes and Scheduled Tribes since November, 1981.

Talks with Pakistan on Crossing Over of Terrorists

2493. SHRI SUDHIR ROY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan has been told that 33 terrorists from across the border have been nabbed by the BSF since January 1, 1985;

(b) if so, what was the reply of Pakistan; and

(c) whether Government propose to hold any talks with Pakistan on this issue ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) to (c). On different occasions Government has conveyed its concern to Pakistan about letter's assistance to terrorists. The Government of Pakistan has denied giving assistance to the terrorists. However, facts are to the contrary and their reply is not satisfactory.

[*Translation*]

Reconstitution of National Integration Council

2494. SHRI MOOL CHAND DAGA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the members of the existing integration Council of the country and the number of meetings held and the

decisions taken during the last two years; and

(b) whether Government propose to reconstitute it and include distinguished scholars, scholars of different religions, leaders of Youth Parties etc. so that it can play an effective role ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). The list of the Members of the existing National Integration Council as reconstituted in 1980 is given in the Statement below. Reconstitution of the Council is presently receiving the attention of the Government.

The National Integration Council had met once during the last two years at New Delhi on 21st January, 1984. At this meeting the Council unanimously condemned all types of violence and in particular violence against the weaker sections of society. The Council urged upon the Press to exercise restraint in reporting matters and to play a more positive role in the matter. It was further agreed that all States should identify main irritants to communal harmony and devise methods to eliminate such irritants. The need for inculcation of nationalism and national integration through education and mass media was specially stressed.

Statement

List of Members of the National Integration Council

1. Prime Minister Chairman.

Ministers of Central Government :

2. Home Minister.

3. Minister for Education.

4. Minister for information and Broadcasting.

Governors/Chief Ministers of State Governments :

5. Chief Minister of Assam.

6. Chief Minister of Madhya Pradesh.